

श्री ज्योतिरमोय बोसु जी: आप उनक
बादरेकशन दीजिये वह आपके पास आवे।

MR. SPEAKER: The direction is that they will satisfy me before I give the ruling.

I do not want to deviate from the agenda.

No intimation has come to me.

SHRI JYOTIRMOY BOSU (Diamond Harbour): You said that no intimation was necessary.

MR. SPEAKER: When did I say? There should be some limit.

SHRI JYOTIRMOY BOSU. What is the limit? Limit for the Opposition?

MR. SPEAKER: I have no information about what you are going to raise. Yet us come to that stage when you can raise it.

Now, Papers to be Laid.

Shri C. Subramaniam.

12.47 hrs.

PAPERS LAID ON THE TABLE

REGISTRATION AND LICENSING OF INDUSTRIAL UNDERTAKINGS (1ST AND 3RD AMENDMENT) RULES, 1974

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY AND AGRICULTURE (SHRI C. SUBRAMANIAM): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 30 of the Industries (Development and Regulation) Act, 1951:—

(1) The Registration and Licensing of Industrial Undertakings (First Amendment) Rules, 1974, published in Notification No. G. S. R. 270 (E) in Gazette of India dated the 14th June, 1974

(2) The Registration and Licensing of Industrial Undertakings

(Third Amendment) Rules, 1974, published in Notification No. G.S.R. 284(E) in Gazette of India dated the 26th June, 1974 [Placed in Library. See No. LT-8015/74]

FINANCE ACCOUNTS OF UNION GOVERNMENT FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHR K. R. GANESH): I beg to lay on the Table a copy of the Finance Accounts of the Union Government for the year 1972-73 [Placed in Library See No. LT-8015/74].

NOTIFICATIONS UNDER ALL INDIA SERVICES ACT, 1951, SIKH GURUWARA MANAGEMENT COMMITTEE (REGISTRATION OF ELECTIONS AMENDMENT) RULES, 1974, AND DEFENCE OF INDIA (AMENDMENT) RULES, 1974

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA): I beg to lay on the Table—

(1) A copy each of the following Notifications under sub-section (2) of section 3 of the All India Services Act, 1951:—

(i) The Indian Administrative Service (Fixation of Cadre Strength) Sixth Amendment Regulations 1974, (Hindi and English versions) published in Notification No. G. S. R. 185 (E) in Gazette of India dated the 25th April, 1974.

(ii) The Indian Administrative Service (Pay) Fifth Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 186 (E) in Gazette of India dated the 25th April, 1974.

(iii) The Indian Forest Service (Probationers' Final Examination) (Amendment) Regulations 1974. (Hindi version) published in Notification No. G.S.R. 451 in Gazette of India dated the 11th May, 1974.

(iv) The Indian Administrative Service (Probation) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 470 in Gazette of India dated the 18th May, 1974.

(v) The Indian Police Service (Probation) Amendment Rules, 1974 (Hindi and English version) published in Notification No. G.S.R. 471 in Gazette of India dated the 18th May, 1974.

(vi) The Indian Forest Service (Probation) Amendment Rules, 1974 (Hindi and English versions), published in Notification No. G.S.R. 472 in Gazette of India, dated the 18th May, 1974.

(vii) The Indian Administrative Service (Cadre) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 524 in Gazette of India dated the 1st June, 1974.

(viii) The Indian Police Service (Cadre) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 544 in Gazette of India dated the 8th June, 1974.

(ix) The Indian Administrative Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1974 (Hindi and English versions) published in Notification No. G.S.R. 547 in Gazette of India dated the 8th June, 1974.

(x) G. S. R. 548 (Hindi and English versions) published in Gazette of India dated the 8th June, 1974 containing corrigendum to Notification No. G.S.R. 1183 published in Gazette of India dated the 3rd November, 1973.

(xi) G. S. R. 549 (Hindi and English versions) published in Gazette of India dated the 8th June, 1974 containing corrigendum to Notification No. G. S. R. 1184 published in Gazette of India dated the 3rd November, 1973.

(xii) The Indian Forest Service (Fixation of Cadre Strength) Fifth Amendment Regulations, 1974 (Hindi and English versions) published in Notification No. G. S. R. 273 (E) in Gazette of India dated the 17th June, 1974.

(xiii) The All India Services (Joint Cadre) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 279 (E) in Gazette of India dated the 22nd June, 1974.

(xiv) The Indian Forest Service (Probation) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 660 in Gazette of India dated the 29th June, 1974.

(xv) The Indian Police Service (Fixation of Cadre Strength) Third Amendment Regulations, 1974 (Hindi and English versions) published in Notification No 661 in Gazette of India dated the 29th June, 1974.

(xvi) The Indian Police Service (Pay) Third Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 662 in Gazette of India dated the 29th June, 1974.

(xvii) The Indian Administrative Service (Fixation of Cadre Strength) Eighth Amendment Regulations, 1974 (Hindi and English versions) published in Notification No. G.S.R. 663 in Gazette of India dated the 29th June, 1974.

(xviii) The Indian Administrative Service (Pay) Seventh Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 664 in Gazette of India dated the 29th June, 1974.

(xix) The Indian Police Service Fixation of Cadre (Strength) Four Amendment Regulations, 1974 (Hindi and English versions)

published in Notification No. G. S. R. 665 in Gazette of India dated the 29th June, 1974.

(xx) The Indian Police Service (Pay) Fourth Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 666 in Gazette of India dated the 29th June, 1974.

(xxi) The Indian Forest Service (Fixation of Cadre Strength) Sixth Amendment Regulation, 1974 (Hindi and English versions) published in Notification No. G.S.R. 300(E) in Gazette of India dated the 5th July, 1974.

(xxii) The Indian Administrative Service (Probation) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 685 in Gazette of India dated the 6th July, 1974.

(xxiii) The Indian Police Service (Probation) Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 686 in Gazette of India dated the 6th July, 1974.

(xxiv) The All India Services (Death-cum-Retirement Benefits) Second Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 687 in Gazette of India, dated the 6th July, 1974.

(xxv) The Indian Administrative Service (Fixation of Cadre Strength) Seventh Amendment Regulations 1974 (Hindi and English versions) published in Notification No. G.S.R. 724 in Gazette of India dated the 13th July, 1974.

(xxvi) The Indian Administrative Service (Pay) Sixth Amendment Rules, 1974 (Hindi and English versions) published in Notification No. G.S.R. 725 in Gazette of India dated the 13th July, 1974.

[Placed in Library. See No. LT-8016/74].

(2) A copy of the Delhi Sikh Gurdwara Management Committee (Registration of Electors Amendment Rules, 1974 (Hindi

and English versions) published in Notification No. G.S.R. 582 in Gazette of India dated the 15th June, 1974 under sub-section (4) of section 39 of the Delhi Sikh Gurdwaras Act, 1974. [Placed in Library. See No. LT-8017/74].

(3) A copy of the Defence of the India (Amendment) Rules, 1974 (Hindi and English versions) published in Notification No. G. S. R. 214 (E) in Gazette of India dated the 7th May, 1974, under section 35 of the Defence of India Act, 1971. [Placed in Library. See No. LT-8018/74].

SHRI JYOTIRMOY BOSU (Diamond Harbour): On a point of order, Sir. The question is that the Minister has laid item No. (xxvi) the Indian Administrative Service (Pay) Sixth Amendment Rules, 1974 (Hindi and English versions) published in Notification No. GSR 725 in Gazette of India dated the 13th July, 1974.

Sir, these Gazettes are not available for months. I have written numerous letters to the Minister of Parliamentary Affairs,...

MR. SPEAKER: It is no point of order. It is a submission.

SHRI JYOTIRMOY BOSU: We do not know what the Gazette is saying.

MR. SPEAKER: You could have written to me instead of taking the time of the House....

SHRI JYOTIRMOY BOSU: If you keep talking, how am I to make my submission?

MR. SPEAKER: Please sit down.

SHRI JYOTIRMOY BOSU: Why should I sit down? Have I come here to sit down?

MR. SPEAKER: He takes pleasure in defying the Chair. I said, you write to me.

SHRI JYOTIRMOY BOSU: I have written half a dozen letters. Let Shri Raghu Ramaiah tell the House.

MR. SPEAKER: You write to the Speaker, not to Shri Raghu Ramaiah.

SHRI JYOTIRMOY BOSU: I wish you reply to all our letters.

Railway Convention Comm. Report
and BAC Report

MR SPEAKER: The Speaker is not bound to reply to each and every letter.

NOTIFICATION UNDER INDIAN TELEGRAPH
ACT, 1885.

THE DEPUTY MINISTER IN THE
MINISTRY OF COMMUNICATION
(SHRI JAGANNATH PAHADIA):
Sir, I beg to lay on the Table a copy
each of the following Notifications
(Hindi and English versions) under
sub-sections (5) of section 7 of the
Indian Telegraph Act, 1885:—

(i) The Indian Telegraph (Sec-
ond Amendment) Rules, 1974 pub-
lished in Notification No. G.S.R. 462
in Gazette of India dated the 11th
May, 1974.

(ii) The Indian Telegraph
(Fourth Amendment) Rules, 1974
published in Notification No. G.S.R.
237 (E) in Gazette of India dated the
13th May, 1974.

(iii) The Indian Telegraph
(Third Amendment) Rules, 1974
published in Notification No. G.S.R.
237 (E) in Gazette of India dated
the 13th May, 1974.

(iv) The Indian Telegraph (Fifth
Amendment) Rules, 1974, published
in Notification No. G.S.R. 239 (E)
in Gazette of India dated the 13th
May, 1974.

(v) The Indian Wireless Tele-
graphy (Commercial Radio Opera-
tors Certificate of Proficiency and
Licence to Operate Wireless Tele-
graphy) Amendment Rules, 1974
published in Notification No. G.S.R.
491 in Gazette of India dated the
16th May, 1974

[Placed in Library. See No. LT-
8019/74].

PUBLIC NOTICE RE. IMPORT POLICY FOR
NEWSPRINT FOR 1974-75

THE DEPUTY MINISTER IN THE
MINISTRY OF INFORMATION AND
BROADCASTING (SHRI DHARAM
BIR SINHA): I beg to lay on the
Table a copy of the Public Notice No.
79-JTC (PN)/74 dated the 7th June,
1974 (Hindi and English versions) re-

garding Import Policy for Newsprint
for the year 1974-75. [Placed in Li-
brary. See No. LT-8020/74].
12.48 1/2 hrs.

COMMITTEE ON PRIVATE MEM-
BERS' BILLS AND RESOLUTIONS.
FORTY-SECOND REPORT

SHRI G. G. SWELL (Autonomous
Districts): I beg to present the Forty-
second Report of the Committee on
Private Members' Bills and Resolu-
tions.

RAILWAY CONVENTION COMMIT-
TEE

FIRST REPORT

SHRI B. S. MURTHY (Amalapu-
ram): I beg to present the First Re-
port of the Railway Convention Com-
mittee, 1973 on action taken by Gov-
ernment on their Interim Report.

12.49 hrs.

BUSINESS ADVISORY COMMITTEE.
FORTY-FOURTH REPORT

THE MINISTER OF PARLIAMEN-
TARY AFFAIRS (SHRI K. RAGHU
RAMAIAH): In the notice that I have
given there is a slight slip for which
a corrigendum has been issued.

So, subject to that, I move:

"That this House do agree with
the Forty-fourth Report of the Busi-
ness Advisory Committee presented to
the House on the 23rd July,
1974."

MR. SPEAKER: The question is:

"That this House do agree with
the Forty-fourth Report of the Busi-
ness Advisory Committee presented to
the House on the 23rd July,
1974."

The motion was adopted. --

SHRI JYOTIRMOY BOSU: (Dia-
mond Harbour): I have written to you
about the Sugar Inquiry Commission's
report. Secondly, one foreign journal-
ist was caught in Dum Dum air port
with 7,000 dollars in cash....